

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE KULGAM

ORDER

No. 75

Dated: 30.12.2020

In pursuance to Notification issued by Hon'ble High Court of J&K vide No. 696.NG dated 22.12.2020 with regard to winter vacations for Kashmir Province w.e.f. 01.01.2021 to 15.01.2021, the undersigned shall remain available through virtual mode to attend the urgent Criminal matters during the period w.e.f. 01.01.2021 to 15.01.2021 both days inclusive.

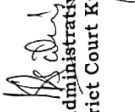
Sd/-

(Mohammad Ashraf Malik),
Pr. District & Sessions Judge,
Kulgam

No. 831-38/PDJK. Dated. 30.12.20

Copy to the:

1. Worthy Registrar General, Hon'ble High court of J&K for information.
2. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Judge High Court of Jammu and Kashmir, Administrative Judge for District Kulgam, for placing the same before His Lordship.
3. Chief Judicial Magistrate Kulgam.
4. All Judicial Officers of District Kulgam.
5. Superintendent of Police District Kulgam through PP for information and circulation among all the police stations of District Kulgam for information.
6. Bar Presidents, Kulgam, D.H.Pora and Qazigund for information.
7. System Officer E Court Kulgam for uploading the same on official website.
8. Office record.


Chief Administrative Officer,
District Court Kulgam.